

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI

CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date : 5th June, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|------------------------------------|--|---|---|
| FOR DIRECTION | | | |
| 1. | Original Application No. 239/2015 | Suo Motu Uttarakhand Human Rights Commission Vs. Chief Secretary, Govt. of Uttarakhand & Ors. | Mr. Rahul Verma, AAG for R-1 Mrs. D. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for MoWR Dr. Abhishek Atrey & Mr. Divya Prakash Pande, Adv. for MoEF Mr. I. K. Kapila, Adv. for UP Jal Nigam |
| 2. | Original Application No. 584/2016 | Lt. Gen. Satwant Singh Dahiya, AVSM, VSM (Retd.) Vs. Ministry of Environment & Forests & Climate Change & Anr. | Lt. Gen. S. S. Dahiya, Applicant in person Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for Ministry of Civil Aviation Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for DGCA |
| 3. | Original Application No. 214/2017 (M.A. No. 392/2017) (I.A. No. 384/2014) (Appeal (Civil) No. 34789/2013) | We The People, Th. Gen. Secretary Vs. Union of India & Ors. | Mr. Prince Lenin, Applicant in person Mr. Abhishek Choudhary, Adv. for R-9 Dr. Abhishek Atrey, Adv. for MoEF Mr. Abhishek Yadav, Adv. for State of UP |
| FOR ADMISSION | | | |
| 4. | Original Application No. 386/2017 | Rear Admiral A P Revi IN (Retd.) Vs. Member (Drainage) Delhi Jal Board & Ors. | Mr. Achoth Payyan Revi, Applicant in person |
| 5. | Original Application No. 388/2017 | Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors. | Mr. A. Rasheed Qureshi, Adv. for Applicant |
| 6. | M.A. No. 723/2017 IN Original Application No. 618/2016 | Sanjay Kumar Vs. State of UP & Ors. | Mr. Sandeep Tyagi & Mr. Sameer Chandra, Adv. for Applicant in M.A. |
| FOR COMPLETION OF PLEADINGS | | | |
| 7. | Execution Application No. 12/2016 (M.A. No. 668/2017 & M.A. No. 701/2017) in O.A. No. 118/2013 | Vikrant Kumar Tongad Vs. Environment Pollution (Prevention Control) Authority & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Deep Shikha Bharathi, Adv. for R-2 Mr. Anil Soni & Mr. Naginder Beniwal, Adv. for R-3, Mr. Pradeep Misra, Adv. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-5 & 6 Ms. Savitry Pandey, Adv. (Agriculture) Mr. B. V. Niren, Adv. for R-9 Mr. Rajkumar, Adv. for CPCB Mr. Pinaki Misra, Sr. Adv. with Mr. Abhishek Yadav, Adv. for State of UP Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. I. K. Kapila, Adv. |

| FOR HEARING | | | |
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| 8. | Execution Application No. 03/2017 (M.A. No. 65/2017) IN O.A. No. 117/2015 | Social Action for Forest & Environment Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Rajkumar, Adv. for CPCB Mr. Nikhil Nayyar, Adv. Mr. Sanchar Anand, Adv. |
| 9. | Execution Application No. 16/2017 IN O.A. No. 26/2012 | Goa Foundation Vs. Union of India | Mr. Babu Joseph Kuruvathazha, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF |
| 10. | Original Application No. 116/2016(CZ) | Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors. | Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A. K. Charles, Adv. |
| 11. | Original Application No. 11/2015(CZ) | Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. & 10 Ors. | Mr. R. S. Verma, Adv. Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V. H. Vaswani, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaura, Adv. Mr. Shrey Raj Saxena, Adv. |
| 12. | Original Application No. 27/2016(CZ) (M.A. No. 627/2017) | Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors. | Mr. Dharamveer Sharma, Adv. Mr. R. K. Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V. H. Vaswani, Adv. Mr. Vinod Kumar Maran, Adv. Ms. Parul Bhadoria, Adv. |

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